

S.No.	Details of work	District
3.	Road over bridge near Samayanallur	Madurai
4.	Road over bridge near Mettur Gate	Madurai
5.	Road under bridge near Saidapet	Madras Area
6.	Road under bridge near Chetput	Madras Area
7.	Road under bridge on Monegar Choultry Road, Madras	Madras Area
8.	Road under bridge near Villivakkam Yard	Chingleput
9.	Road over bridge at Km. 69/15-70/1 in Arakkonam-Tiruttani section (near Arakkonam)	North Arcot
10.	Road over bridge in Dindigul Station Yard	Anna

### **Painkillers**

5034. SHRI RAJ KUMAR RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of painkillers being marketed in the country which are covered under the Narcotic Act;

(b) whether certain painkillers are freely available in the market;

(c) whether it is a fact that there are different procedures for obtaining these painkillers for use;

(d) if so, the reasons thereof; and

(e) the names of painkillers which can be obtained without proper prescription under excise rules?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (e). Painkillers which are covered under the Narcotic Durgs and Psychotropic substances Act are: Codeine, Dionine, Morphine, Pethidine, Dextropropoxyphene, Phalcodeine and Pentazocine, etc.

Painkillers which are covered by Narcotic Drugs and Psychotropic substances

Act are also covered under Schedule H/ Schedule X of the Drugs and Cosmetics Rules. These are supplied by a chemist only against the prescription of a registered medical practitioner. These drugs are required to show on their labels that the drug can be sold only against the prescription of a registered medical practitioner.

Painkillers which do not come under the purview of the Schedule H/Schedule X to the Drugs & Cosmetics Rules, 1945, such as aspirin and paracetamol can be sold by a chemist over the counter, without prescription.

### **Popularisation of riding amongst Children**

5035. SHRIMATI USHA CHOUDHARI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to popularise riding among children and promote (horsemanship) among the youngsters;

(b) the number of the Riding clubs for children run by Government as well as private Institutes;

(c) whether there is a plan for setting up small horse training institutions in the country; and